

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/728/2024 in CP(IB) No.466/7/HDB/2019
NAME OF THE COMPANY	Athena Energy Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Athena Energy Ventures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/728/2024

Present: Ld. Counsel Mr. Chethan Kumar for the Applicant.

This is an application filed by the Liquidator to take on record the 6th Progress Report. The 6th progress report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)